

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 1st APRIL, 2024, 12:00 P.M.

**IA (IBC)/43/GB/2024
In
CP (IB)/10/GB/2021**

**Present: 1. Hon'ble Member (Judicial), Shri P Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

Name of the Company	Sudha Sarma, Liquidator In (Vishal Ghisulal Jain, RP) Vs Indian Bank (Erstwhile Allahabad Bank)
Under Section	U/s 60(5) of IBC, 2016.

For Petitioner (s) : Ms. Sudha Sarma, Liquidator

For Respondent (s) :

ORDER

Ld. Liquidator Ms. Sudha Sarma is present in person. This is an application filed to substitute erstwhile Resolution Professional, Mr. Vishal Ghisulal Jain, in **IA (IBC)/67/GB/2022** with the present liquidator appointed in terms of order of this Tribunal dated 11.12.2023. Ld. Liquidator Ms. Sudha Sarma is directed to carry out the required changes /amendments in the application, both in the long cause title and short cause title and elsewhere in the application in presence of Assistant Registrar at the earliest during the office hours. With the above orders this application is allowed and **disposed of.**

Sd/-

**Satya Ranjan Prasad
Member (Technical)**

Sd/-

**P Mohan Raj
Member (Judicial)**

(Shubham)